HIGH COURT OF JUDICATURE AT BOMBAY
AURANGABAD BENCH

No. RJ-1/Regular/ 183/2022

N O T I C E

IT IS HEREBY notified for the information of the Advocates and the parties appearing in-person at **Aurangabad Bench** that on **Tuesday, 7th June 2022 :**

Hon'ble Smt. Justice S. S. JADHAV will sit Singly and take up the matters pertaining to Single Bench as per the Board to be notified separately.

Dated this 2nd day of June 2022

High Court, Appellate Side)
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Bombay.)

BY ORDER

Sd/-
(V. R. KACHARE)
Registrar (Judl-I)